

**PROCEEDINGS OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE,
MEDAK AT SANGAREDDY**

Present: **Smt. K.Sai Rama Devi, B.A.,LL.M.,**
Prl. District & Sessions Judge,
Medak at Sangareddy

Sub: PUBLIC SERVICES -T.J.M.S.S.- Deputations of
Senior Assistant - Orders - Issued -Reg.

Proceedings Order Dis.No.2060/2019/Admn. Date: 06.05.2019

The Principal District and Sessions Judge, Medak at Sangareddy is pleased to issue the Deputation orders on administrative grounds, which shall come into force with immediate effect.

Sri Khaja Ali Pasha, Senior Assistant, Senior Civil Judge's Court, Zaheerabad is hereby deputed to work in the Court of the Principal District & Sessions Judge, Medak at Sangareddy.

The earlier deputation orders of **Sri M.Sanjeevulu, Senior Assistant**, IX Addl. District and Sessions Judge's Court, Sangareddy to work in I Additional District and Sessions Judge's Court, Sangareddy is hereby cancelled and he is hereby deputed to work in the Court of Senior Civil Judge, Zaheerabad until further orders.

Sri M.L.Surya Prakash, Senior Assistant, Judicial Magistrate of First Class, Proh & Excise Court, Sangareddy is hereby deputed to work in the court of the I Addl. District & Sessions Judge, Medak at Sangareddy.

The individuals named above shall be relived from their present post and join in their new post immediately.


**PRINCIPAL DIST. & SESSIONS JUDGE,
MEDAK AT SANGAREDDY**

To

The individuals through Presiding Officer concerned.

Copies to:

1. The I Additional District and Sessions Judge, Sangareddy.
2. The IX Additional District and Sessions Judge, Sangareddy.
3. The Senior Civil Judge, Zaheerabad
4. The Judicial Magistrate of First Class, Proh & Excise Court, Sangareddy.
5. The Senior Superintendent, Accounts Section, District Court, Medak at Sangareddy
6. The President, T.S. Judicial Employees' Association, Medak at Sangareddy.